

(a) whether Government's attention has been drawn to the recent spurt in violence on the Maharashtra-Karnataka border dispute;

(b) whether Government is aware that the Maharashtra State Assembly has unanimously passed a resolution requesting the Centre to amend its stand on the Maharashtra-Karnataka border dispute; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) to (c) Yes, Sir. The Maharashtra State Legislative passed a unanimous Resolution on 13.07.2010 urging the Government of India to review its stand on the Maharashtra-Karnataka border dispute and to adopt necessary measures to solve the boundary issue immediately. The Maharashtra-Karnataka border dispute is presently *sub-judice* and stand of the Central Government consistently has been that the Hon'ble Court may decide the matter on the basis of proven facts of the case and in accordance with law, and there has been no change in the stand of the Government.

LWE groups operating in the country

1857. SHRI RAASHID ALVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Left Wing Extremist (LWE) groups have been operating in the country;

(b) whether Government knows, they are being supported financially by the various industrialists and individuals; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) to (c) According to intelligence inputs, there are 21 LWE groups indulging in violence in the country.

There are no inputs to indicate that the LWE groups are being supported financially by the various industrialists, however, they raise funds from contractors, businessmen etc. by imposing levies through coercive means.

Talk with separatists in J & K

1858. SHRI RAASHID ALVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to talk to the separatist groups of the Jammu and Kashmir in near future; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) Government have always been open to talks with all groups in Jammu & Kashmir. These talks by their very nature are held away from public glare. It would not be in public interest to disclose the details.

Civilians, Security force personnels and terrorists killed

1859. SHRI RAASHID ALVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many civilians, security force personnels and terrorists killed during last three years in the country; and

(b) the State-wise and year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) As per available information, details of the number of incidents, casualties of civilians, security personnel and number of terrorist/extremist killed in the State of Jammu & Kashmir and North-Eastern States are as under :-

Jammu & Kashmir

Year	No. of Incidents	No. of SFs killed	No. of Civilians killed	No. of Terrorist killed
2008	708	75	91	339
2009	499	64	78	239
2010 (Up to 30 June)	254	34	20	114

North Eastern States

Year	No. of Incidents	No. of SFs killed	No. of Civilians killed	No. of Terrorist killed
2008	1561	46	466	640
2009	1297	42	264	571
2010 (Up to 15th July)	397	4	44	160